



-16(SB) to 27(SB)

- IN THE HIGH COURT OF DELHI AT NEW DELHI
- CS (COMM) 298/2019 & I.As. 8189/2019, 13215/2019, 13631/2019, +15695-96/2019, 14210/2021, 16707/2021, 1084/2025

ULTRATECH CEMENT LIMITED & ANR. Plaintiff

> Mr Kushal Gupta & Mr. Mohd Umar Through:

> > Advocates.

versus

WWW.ULTRATECHCEMENTS.COM & ORS. Defendants

> Mr. Darpan Wadhwa, Sr. Adv. with Through:

> > Ms. Swati Agarwal, Mr. Shashank Mishra, Ms. Akshi Rastogi, Mr. Vaarish K Sawlani, Mr. Vibhu Pahuja, & Mr. Amer Vaid, Advs. for D-5 to 7.

(M: 9311956218)

Mr. Ananta Prasad Mishra & Mr. Gagan Gupta, Advocates for D-9. Mr. Manish Mohan, CGSC for UOI. Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Nishant Gautam (CGSC), Mr.

Vinay Kaushik, Ms. Akriti Mehrish.

(17)AND

CS (COMM) 324/2020 & I.As.6950/2020, 12588/2020, 11510/2021 +MCDONALDS CORPORATION & ANR. Plaintiffs

> Ms. Rima Majumdar, Ms. Shilpi Sinha Through:

> > and Mr. Aaditya Vats, Advocates.

versus

NATIONAL INTERNET EXCHANGE OF INDIA & ORS.

> Mr. Shubhendu Anand, Mr. Akshat Through:

Kaushik, Mr. Piyush M. Dwivedi

Advocate for D-1.

Mr. Vivek Jain & Mr. Aastha Tiwari, Ms. Tulasi Mukhi, Advocates for D-18

..... Defendants

& 28 (M9811426480).

Mr. Kartik Bhalla, Adv. for ICICI

Bank (M. 9818707178)

CS (COMM) 298/2019 & connected matters

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Mr. Jaydip Pati, Advocate for D-24. Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal for D-5, 2, 67, & 8.

Mr. Ravi Prakash, CGSC with Mr. Sahonwlah Farmani Ali, Advocate for D-35&36 (M-9469448888)

Mr. Santosh Kumar Rout, Ms Dharna Veragi, Mr. Pawan Kumar & Mr. Abhishek Chakraborty, Advs for D-13 to 17, 22, 26, 27, 31)

Mr Rajiv Kapur & Mr Akshit Kapur, Mr Tushar Bagga, Advocates.

Mr Yashu Rustagi, Adv. for BOB.

Mr. Moazzam Khan, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Ms. Anvita Goel Mr. Prince Kumar Mr. Amrit Bhatia Advs. for D-5.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.

Mr. Rajat Katyal & Mr. Harsh Sinha, Adv. for Yes Bank.

Mr. Rishabh Dev Mishra, Adv. for Bharti Airtel Limited.

Mr. Ateev Kumar Mathur & Mr. Amol Sharma, Advocates

Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advs for D-57 (M: 95822 06578).

Mr. Harsh Sinha, Adv. for Yes Bank.

(18) WITH

+ CS (COMM) 350/2020 & I.A.7456/2020, 9624/2020, 9629/2020, 996/2021, 16148/2022, 9583/2024
GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD & ANR. Plaintiff

CS (COMM) 298/2019 & connected matters

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Through:

Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshy, Mr. Vikram Singh Dalal, Mr. Shashwat Tyagi, Ms. Alisha Sharma, Advs. (M. 8750600178)

versus

AMUL-FRANCHISE.IN & ORS.

..... Defendant

Through:

Mr. Anil Soni, CGSC with Mr. Rahul Mourya, Mr. Devvrat Yadav, Adv. for UOI. (M:9560238258)

Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant, G.P. & Mr. Danish Faraz Khan, Adv. (M:9811418995)

Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates

Ms. Shweta Sahu, Mr. Parva Khare, Ms. Aishwarya Jain, Mr. Brijesh Ujjainwal Advs. for D-26. (M:9987115749)

Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. (M:9987115749) for D-27, 28 & 30.

Mr. Praveen Kumar Jain & Ms. Shalini Jha, Advs. for D-37. (M:9871278525) Mr. Ramesh Babu, Ms. Manisha Singh, Ms. Jagriti Bharti & Ms. Tanya Chowdhary, Advs. for D-38 (M: 9971671294).

Ms. Ekta Choudhary, Ms. Anisha, Mr. Divyank Dutt Dwivedi, Advocates. Mr. Vihan Dang and Mr. Parva Khare & Ms. Aditi Umapathy, Advs for D-52.

(19) WITH





CS(COMM) 471/2020, I.As.9795/2020, 2961/2021, 2885/2022, +15107/2022, 2939/2023, 10797/2023, 10798/2023, 5509/2022, 22191/2023, 3236/2024, 41778/2024, 41779/2024, 41801/2024, 41802/2024

PB FINTECH LIMITED

..... Plaintiff

Mr. Kapil Wadhwa & Mr. Anish Through:

Jandial, Advs.

versus

POLICY BAZAR FINANCE & ORS.

..... Defendants

Through:

Mr. Darpan Wadhwa, Sr. Adv. with Ms. Swati Agarwal, Mr. Shashank Mishra, Ms. Akshi Rastogi, Mr. Vaarish K Sawlani, Mr. Vibhu Pahuja, & Mr. Amer Vaid, Advs. for D-9. Mr. Shubhendu Anand, Mr. Akshat Kaushik, Mr. Piyush M. Dwivedi, Advs. for D-16 (M: 7827709253).

Mr. Rohit Rattu, Adv. D-27

Ms. Kruttika Vijay and Ms. Aishwarya

Kane, Advocates for D-42

Mr Rajesh Kumar Gautam Adv, Mr Anant Gautam Adv, Mr R P Daida Adv, Mr Dinesh Sharma Adv, Ms Anani Achumi, Ms Shivani Sagar, Advs. for R-51 (M. 8860853124) Sh. V. K Gupta, Sh. Sunil Shukla &

Ms. Kaushiki Kashyap Advs. for D-57

(20)**WITH**

+

CS (COMM) 498/2020 & I.A.10520-21/2020

MICROSOFT CORPORATION & ANR.

..... Plaintiffs

Through:

Mr. Saif Khan Mr. Achuthan Sreekumar, Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. **Swastik** Bisarya Mr. Rohil Bansal Mr. Shivang

Sharma, Advs.

versus

PCPATCHERS TECHNOLOGY PRIVATE LIMITED

CS (COMM) 298/2019 & connected matters

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..... Plaintiff

& ORS. Defendants

Through: Mr. Sumit Nagpal, Ms. Dolly Luthra

and Ms. Aashta Sood, Advocates for

D-1, 2 & 3. (M:9911995000)

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates

(21) WITH

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CS (COMM) 176/2021 & I.A.1435/2024

SNAPDEAL PRIVATE LIMITED

Through: Ms. Devyani Nath & Mr. Shiv

Mehrotra, Advs. (M:7042547106)

versus

GODADDYCOM LLC AND ORS Defendants

Through: Mr. Vikrant N Goyal and Mr. Nitin

(Advocates) for UOI.

Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. for D-1, 10, 2,3,4,

23, 26, 31. (M:9987115749)

Mr. Darpan Wadhwa, Sr. Adv. with Ms. Swati Agarwal, Mr. Shashank Mishra, Ms. Akshi Rastogi, Mr. Vaarish K Sawlani, Mr. Vibhu Pahuja, & Mr. Amer Vaid, Advs. for D-1 & 10. Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advs. for D-9. (M:9910083144) Ms. Pallavi Singh Rao, Ms. Shree Sinha, Mr. Shivam Tiwari and Mr.

24. (M: 9571147219)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Siddharth Kothari Advocates for D-

Mr. Praveen Kumar Jain & Ms. Shalini Jha, Advs. for D-34. (M:9871278525)

Mr. Shatrajit Banerji, Advocate for D-





24. (M: 8527862988)

(22) WITH

+ CS (COMM) 228/2021 & I.As.6441/2021, 11684/2021, 1412-13/2022, 12160/2022, 12171/2022, 14920/2022, 14923/2022, 17716/2022, 35036/2024, 45040/2024, 45651/2024, 45652/2024

BAJAJ FINANCE LIMITED

..... Plaintiff

Through: Mr. 3

Mr. Sourabh Rath, Vibhore Yadav & Gauri Pasricha, Advs. (M.

8750600178)

versus

REGISTRANT OF WWW.BAJAJ-FINSERVE.ORG & ORS.

..... Defendants

Through:

Mr. Darpan Wadhwa, Sr. Adv. with Ms. Swati Agarwal, Mr. Shashank Mishra, Ms. Akshi Rastogi, Mr. Vaarish K Sawlani, Mr. Vibhu Pahuja, & Mr. Amer Vaid, Advs. for D-6,7,11,12,14,17 & 22.

Mr. Manish Paliwal, and Ms. Himanshi Kaushik, Advocates for D-18. (M:8448257585)

Mr. Aditya Gupta, Ms. Aishwarya, Mr. Sauhard Alung and Ms. Asvari Jain, Advs. for D-19. (M:9910083144) Mr. Rajshekhar Rao Sr. Adv with Ms. Tine Abraham, Ms. Shivani Rawat, Mr. Mohanakrishna C., Mr. Abhi Udai Singh, Mr. Harshil Wason, Advs. for D-28. (M: 8054452858)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Ashok Kumar & Ms. Chhavi Arora, Advs. for D-31. (M:9810011826).

Ms. Swati Aggarwal, Ms. Binsy Susan, Mr. Aasish Samasi and Mr. Mohit Singh, Advs. for GoDaddy. Mr. Nishant Gautam (CGSC), Mr.





Vardhaman Kaushik, Ms. Akriti Mehrish

(23) WITH

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CS (COMM) 293/2021 & I.As.7543/2021

TATA SONS PRIVATE LIMITED & ANR. Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan

Sreekumar, Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang

Sharma, Advs.

versus

M/S ELECTRO INTERNATIONAL & ORS. Defendants

Through: Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates Mr. Shashi Shekhar Dixit, Adv. for

Airtel (M. 8896447704)

Ms. Deepika Kathuria, Adv. for D-8. Mr. Rishabh Dev Mishra, Advocate

for Bharti Airtel Limited.

(24) WITH

+ CS (COMM) 35/2022 & I.As.819/2022, 3168/2022, 4738/2022, 8767/2022, 48352/2024, 49655/2024

KAJARIA CERAMICS LIMITED

..... Plaintiff

Through: Ms. Rima Majumdar, Mr. Aditya Vats

and Ms. Shilpi Sinha, Advs.

versus

GODADDY.COM LLC & ORS.

..... Defendant

Through: Mr. Alipak Banerjee, Ms. Shweta

Sahu, Mr. Parva Khare, Mr. Brijesh

Ujjainwal Advs. for D-1.

Mr. Sandhya Chawla, Adv. for D-2.

Mr. Rishabh Dev Mishra, Adv. for

Bharti Airtel.

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates Mr. Lakshy Aggarwal, Adv. for d-4 Ms. Kirti Bhardwaj, Adv. for D-5(b).

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Mr. M.K. Singh, Advocate for Mr. Samir, Advocate (M-9810455716) Mr. Santosh Kr. Rout, Ms. Dharna Veragi, Mr. Pawan Kumar & Mr. Abhishek Chakraborty, Advs. for D-6. Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

WITH (25)

CS (COMM) 135/2022 & I.As. 3423/2022, 1221/2023, 42234/2024, 186/2025

DABUR INDIA LIMITED

..... Plaintiff

Through:

Mr. Anirudh Bakhru, Miss Kripa Pandit, Miss Archita Mahlawat & Mr. Christopher Thomas, Advs. (M:

7838499168)

versus

ASHOK KUMAR AND ORS

..... Defendants

Through:

Mr Vinay yadav, SPC. Mr Abhinav M Goel, Ms Kamna Behrani, Mr Ansh Kalra, Advs. for D-2 & 3. (M: 9816301519)

Mr. Varun Pathak, Mr. Thejesh Rajendran & Mr. Tanuj Sharma, Advs. for META Pltf. (M: 9650060523)

Mr. Yashvardhan Singh, Advocate for D-1. (M:9667056770)

Ms. Geetanjali Viswanathan, Ms. Kruttika Vijay & Ms. Aishwarya Kane, Advs. for D-5 (M-9910083144) Mr. Dayan Krishnan, Senior Advocate with Mr. Alipak Banerjee, Mr. Parva Mr. Brijesh Ujjainwal Khare. Advocates for D-4. (M:9987115749) Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Advs for D-7.

Mr. Apoorv Kurup & Ms. Kirti Dadheech, Advs. for R-3. (M:

(M:8800556341)





8929015368)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.

Mr. Mr. Shubhendu Anand, Mr. Piyush M. Dwivedi, Advs. (M.7827700253)

(M:7827709253)

Mr. Prashant Prakash, Adv. (M: 8800009001)

Ms. Lakahmi Kruttika Vijay & Ms. Aishwarya Kane, Advs for D-5. (M: 9643233842)

Mr. Ateev Kumar Mathur & Mr. Amol Sharma, Advocates

Mr. Sarfaraz Khan & Mr Abdul Wahid, Advs for UCO Bank (M-9899140169)

(26) WITH

+ CS (COMM) 364/2022 & I.As. 8518-20/2022, 8520/2022, 12855/2022

AMAZON SELLER SERVICES PRIVATE LIMITED & ANR. Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin

Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab

Mann, Advocates.

versus

AMAZONBUYS.IN & ORS. Defendants

Through:

Mr. Mrinal Ojha, Mr. Debarshi Dutta, Ms. Nikita Rathi, Mr. Arjun Mookerjee, Advs. for D-8. (M:

6302105061)

Mr. Vineet Dhanda CGSC for UOI. Mr. Raghav Awasthi, Adv. for D-5. Mr. Navneet Mishra, Adv. for Ms. Ritu Mishra Adv. for D-6 (M:

9318374047).





Mr. Prashant Prakash, Adv. for D-7. Ms Yukti Gupta, Adv. for HDFC Bank Ms. Mrinal Ojha, Mr. Debarshi Dutta & Mr. Aayush Kevlani, Advocates for D-8 (M-9167094381)

Mr. Shashi Shekhar Dixit, Adv. for D-10.

Mr. Vineet Dhanda, CGSC with Mr. Abhishek Singh, Adv. for UOI/D-18 & 19.

Mr. Harshal Arora, Adv. for D-5.

Mr. Varun Pathak, Ms. Amee Rana, &

Mr. Vishesh Sharma, Advs. for D-4.

Mr. Akshay Goel, Mr. Shivam Narang

& Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.

Mr . Sharique Hussain, Adv. for HDFC

Ms Ritu Mishra, Advocate for D-6 Canara Bank (M- 9873796792)

(27) AND

+ CS (COMM) 389/2022 & I.As. 9069/2022, 12578/2022

THE CAPITAL GROUP COMPANIES, INC Plaintiffs

Through: Mr. Anirudh Bakhru, Ms. Neeharika

Chauhan, Mr. Naqeeb Nawab, Ms. Sejal Tayal, Ms. Pragya Choudhary,

Advs.

versus

ASHOK KUMAR & ORS. Defendants

Through: Ms. Nidhi Raman, CGSC with Mr. Arnav Mittal, Adv. for D-4 & 5. (M:

9891088658)

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal for D-12 (M: 9987115749) Mr. Prashant Prakash, Advo. for D-19. Mr. Nishant Gautam (CGSC), Mr.

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Vinay Kaushik, Ms. Akriti Mehrish, Advs.

CORAM:
JUSTICE PRATHIBA M. SINGH
ORDER
24.01.2025

- 1. This hearing has been done through hybrid mode.
- 2. List on 07th February, 2025 along with batch matters.

PRATHIBA M. SINGH, J.

JANUARY 24, 2025 *dk/ms*